COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 250 of 2014 & IA No. 409 of 2014
Appeal No. 284 of 2014 & IA No. 452 of 2014
Appeal No. 297 of 2014 & IA No. 178 of 2015
Appeal No. 42 of 2016

Dated: 25th July, 2017

Appeal No. 250 of 2014 & IA No. 409 of 2014

In the matter of:

Biomass Energy Developers Association & Ors. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 284 of 2014 & IA No. 452 of 2014

In the matter of:

Biomass Energy Developers Association & Ors. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 297 of 2014 & IA No. 178 of 2015

In the matter of:

M/s The South Indian Sugar Mills Association & Ors. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 42 of 2016

In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. Appellant(s)

Vs.

Biomass Energy Developers Association & Ors. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 17.08.2017.

PPS/Court Master

tpd